Annexure – 4 to Circular No. IBBI/CIRP/36/2020 dated 27.11.2020 Name of the corporate debtor: M/s. Jay Polypack Private Limited; Date of commencement of CIRP: 21.10.2020 NCLT order C.P. (IB) No. 587/NCLT/AHM/2018 dated 27.05.2020 List of creditors as on: 19.02.2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Amount		

		Identification		of claim	Details of claim admitted				Amount of	Amount of any	Amount of		Remarks, if	
N	creditor	No.	received					contingent	mutual dues, that		claim under	any		
			Date of	Amount	Amount of	Nature of	Amount	Whether	% of voting	claim	may beset- off	admitted	verification	
			receipt	claimed	claim	claim	covered by	related	share in CoC					
			_		admitted		guarantee	party?						
	NIL													
						·								